

Title: Need to take action against the guilty involved in the attack on the church and burning of houses in the Joynagar in Dholai constituency of Assam.

SHRI SANTOSH MOHAN DEV (SILCHER): Mr. Deputy-Speaker, Sir, through you, with a heavy heart, I would like to draw the attention of the hon. Home Minister. In my constituency, in a place called Joynagar in Dholai constituency on the night of 25th October, a church and 10 houses have been burnt. It was reported to the local police station to take action. The police did not take any action. Next day again, there was an attack and 6 houses were burnt. I spoke to the Deputy Commissioner in the morning. He told that in spite of his definite instructions the police had not taken any action.

It has a spill over in the Mizoram which has 80 per cent Christian community.

I will urge upon the hon. Home Minister to kindly tell the Assam Government to take immediate action and whoever is guilty must be punished and tension must be reduced. This is my humble request to you.

13.30 hrs

The Lok Sabha then adjourned till fifteen minutes

past Fourteen of the Clock.

14.19 hrs

The Lok Sabha re-assembled at nineteen minutes

past Fourteen of the Clock.

(Mr. Deputy-Speaker in the Chair)